

**MINISTRY OF CIVIL AVIATION
(NAGAR VIMANAN MANTRALAYA)**

1. Aircraft and air navigation; provision of aerodromes; regulation and organisation of air traffic and of aerodromes excepting sanitized control of air navigation.
2. Provision of navigational and other aids relating to air navigation.
3. Carriage of passengers and goods by air.
4. Production of aircraft and aircraft components for civil use.
5. Issuing of technical licences/certificates/approval for the use of civil aircraft.
6. Private Air Transport (including Cargo) Industry.
7. Matters relating to Greenfield airport by State Governments, Private/Joint Sector Companies.
8. International Civil Aviation Organisation (ICAO).
9. International Air Transport Association (IATA).
10. Commonwealth Air Transport Council (CATC).
11. Commonwealth Advisory Aeronautical Research Council (CAARC).
12. National Aviation Company of India Limited (NACIL) and its subsidiaries viz. Hotel Corporation of India Limited, Alliance Air, Air India Express, etc.
13. Commission of Railway Safety.
14. Airports Authority of India (AAI).
15. Pawan Hans Helicopters Limited.
16. Directorate General of Civil Aviation.
17. Indira Gandhi Rashtriya Uran Akademi.
18. Bureau of Civil Aviation Security.
19. Implementation of treaties and agreements relating to Bilateral Air Service Matters with other countries.
20. Administration of the Aircraft Act, 1934 (22 of 1934).

21. Administration of the Airports Authority of India Act, 1994 (55 of 1994).
22. Airport Economic Regulatory Authority (AERA).